GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION No. 2854 TO BE ANSWERED ON 12.03.2021

Tackling Air Pollution

2854. DR. G. RANJITH REDDY:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether Patancheru in Telangana has been identified under National Clean Air Programme to tackle air pollution and lower particulate matter levels to acceptable levels;
- (b) if so, the details thereof along with the targets set under the programme to be achieved by 2024;
- (c) the details of city-specific Action Plan prepared by the Government to achieve the said targets; and
- (d) the details of funds allocated, approved, released and utilised for the said purpose so far?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO)

(a) to (c)

The Central Government launched National Clean Air Programme (NCAP) as a long-term, time-bound, national level strategy to tackle the air pollution problem across the country in a comprehensive manner with targets to achieve 20 % to 30 % reduction in PM10 and PM2.5 concentrations by 2024 keeping 2017 as the base year for the comparison of concentration. Under NCAP, 122 non-attainment cities, including Patencheru in Telangana, have been identified based on ambient air quality data. The city specific Action Plans have been prepared which inter-alia include measures for strengthening the monitoring network, reducing vehicular/industrial emissions, increasing public awareness etc. The details of action plan is available at https://cpcb.nic.in/approved-city-action-plans.

(d)

Under NCAP, Rs. 10 lakh was sanctioned and released in the FY 2019-20 for Patancheruvu to implement city specific action plan. Further, under Fifteenth Finance Commission (XVFC) recommendation Hyderabad Urban Agglomeration (U.A.) that covers Patancheruvu under the jurisdiction, is sanctioned Rs. 234 Cr in FY 2020-21. First instalment of Rs. 117 Cr is released.
